

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/158(CHE)/2023

NAME OF THE PETITIONER : D.Srinivasan & 12 Others

NAME OF THE RESPONDENT(S) : SPEL Semiconductor Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Ms. E. Santhanalakshmi for the Petitioner. Ld. Counsel
Mr. Chiron Singhi for the Respondent

Counsel for the Respondent stated that they are not ready as the Sr. Counsel is
not available.

List the Petition for **physical hearing on 09.08.2024 at the request of the
parties.**

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk